

Punjab under IRBP and JRY during 1992-S3 and 1993-94 is as under:—

(Rs. in lakhs)	
Programme	Central allocation
	<b>1992-93</b>
IRDP	<b>203.00</b>
JRY	<b>1361.74</b>
	<b>1993-94</b>
	<b>264.00</b>
	<b>1291.27</b>

(b) and (c) No such Report has been brought to the notice of this Ministry.

(d) Both the schemes viz. IRDP and JRY are closely monitored regularly through periodical Progress reports on both physical and financial aspects, as well as through field inspection by Block/district] State level staff, periodical Meetings of central and state officials, workshop of Project Directors etc. from time to time in order to ensure that funds provided under the programmes are effectively utilised. The Centre has also introduced the scheme of Area Officers wherein senior officers under take field inspection, in the respective states allocated to them.

#### Setting-up of regional CAPART Committee in the country

2435. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

(a) whether Centre has decided to set up Regional CAPART (Council for Advancement of Peoples Action and Rural Technology) Committee in different parts of the country;

(b) if so, what would be the main objective? of setting up such CAPART; and

(c) the steps taken to set up the CAPART in different States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI PATEL): (a) to (c) The Executive Committee of Council for Advancement of People's Action and Rural Technology (CAPART) in its meeting held on 17.6.1994 has approved a proposal to decentralise CAPART by setting up Regional Committees. All States would be covered by the Regional Committees. Further details are being worked out.

#### पिछड़ेपन को दूर करने के लिए अतिरिक्त कार्यक्रम क्रिया द्धन

2436. श्री राम जेटमलानी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने देश में अत्यन्त पिछड़े हुए 120 जिलों का एना लगाया है ;

(ख) यदि हां, तो इन जिलों का राज्य-वार ब्यौरा क्या है ;

(ग) क्या यह सच है कि इन जिलों के पिछड़ेपन को दूर करने के लिए सरकार ने अपने प्रयासों के आधार पर एक नए अतिरिक्त कार्यक्रम को क्रियान्वित करने का निर्णय लिया है ;

(घ) यदि हां, तो तन्संबंधी ब्यौरा क्या है ;

(ङ) क्या यह भी सच है कि समय-समय पर सञ्चित की गई समितियों ने ग्रामीण विकास के लिए सरकार द्वारा शुरू किए गए कार्यक्रमों के क्रियान्वयन में त्दापर-बाही बरतने के कारण अपेक्षित लाभ न मिलने के बारे में सरकार को बताया है ; और

(च) यदि हां, तो इस नये कार्यक्रम के क्रियान्वयन में क्या एहतिधात बरती गई है ताकि देश को वांछित लाभ मिल सके ?